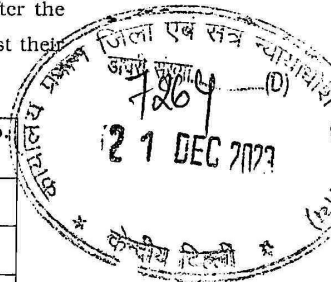


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.

ORDER

I, hereby authorize the following Judicial Officer during the Winter Vacation, 2022, w.e.f. 26.12.2023 to 30.12.2023 at North-East District, Karkardooma Courts, Delhi to look after the urgent work under the Delhi Rent Control Act, 1958 on the dates mentioned below against their name:-

S.No.	Name of the Judicial Officer	Period of Detention	Court Room No.
1.	Sh. Deepak Kumar, SCJ/RC	30.12.2023	204 (new building)
2.	Sh. Anurag Thakur, JSCC/ASCJ/GJ	26.12.2023 & 27.12.2023	203 (new building)
3.	Sh. Rinku Jain, ACJ/ARC/CCJ	28.12.2023 & 29.12.2023	316 (old building)



The aforesaid Judicial Officer shall hold the Court in their respective court room during Winter Vacation-2023 and shall be assisted by her own court staff. The names and particulars of the staff detained by her for the said purpose, be sent to this office well in advance.

The aforesaid Judicial Officer and the Court Staff members detained shall be entitled to avail Compensatory Leave in the Calendar Year-2024 in lieu of the duty actually performed during the Winter Vacation-2023.

The Office of the Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi will remain open daily from 10:00 a.m. to 5:00 p.m. during the Winter Vacation, 2023.

(Signature)
20 12 2023
(VIRENDER KUMAR BANSAL)
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

8953-8966
No. 8953-8966 /Judl./N-E/KKD/Delhi/Win.Vac./2022
Copy forwarded for information and necessary action to :-

Dated: 20 DEC 2023

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
3. The Principal District & Sessions Judges of all the Court Complexes, Delhi/New Delhi.
4. All the Judicial Officers posted at North-East District, Karkardooma Courts, Delhi.
5. The Accounts Officer, Accounts Branch, through Ld. D.D.O., North-East District, Karkardooma Courts, Delhi.
6. The Officer Incharge, Pool Car Section, Karkardooma Courts, Delhi
7. The Branch Incharge of all the Branches, North-East District, Karkardooma Courts, Delhi.
8. The PRO, Karkardooma Courts, Delhi
9. The Secretary, Shahdara Bar Association, Karkardooma, Delhi.
10. The Website Committee, Tis Hazari Courts and Karkardooma Courts, Delhi
11. PS/Reader to the Ld. Principal D&SJ, N-E District, KKD Courts, Delhi.
12. R&I Branch, North-East District to upload the same on LAYERS.
13. Notice Board, through Care Taker, North-East District, Karkardooma Courts, Delhi.

(Signature)
20 12 2023
Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi